(b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY, ELECTRONICS AND ENVIRONMENT AND OCEAN DEVELOPMENT (SHRI CHANDRA PRATAP NARAIN SINGH); (a) and (b) No, Sir. Government has no such proposal under consideration.

सौर ऊर्जा के विकास हेतु सोवियत संघ की सहायता

448. श्री बापूरावजी मारुतरावजी वेशमुख: क्या प्रधान मंत्री यह बनाने की हिपा जरेंगों कि:

- (क) क्या यह मज है कि सौर ऊर्जा के विकास हेतु हमारे प्रथासों में सोवियत संघ ने तहाय सदेते का प्रस्ताव किया है; और
- (ख) यदि हां, तो इसका व्योरा क्या है?

विज्ञान तथा प्रौत्रोणिकी, इलैक्ट्रॉनिकी ग्रौर पर्यावरण तथा महासागर विकास विभागों में राज्य मंत्री (श्री चन्द्र प्रताप नारायण सिंह): (क) ग्रीर (ख) सीर कर्जा का उपयाग उन क्षेत्रों में से एक है जिन्हें विज्ञान और प्रोद्योगिकी में सहयोग के भारत-सोवियत कार्यक्रम में शामिल किया गया है। यह एक परस्पर महयोग का कार्यक्रम है जिसके अन्तर्गत कुछ चुते हुए विषयों में वैज्ञानिकों का आदान-प्रदान, सूचना श्रीर विकास का श्रादान-प्रदान श्रौर उपकरणों का परीक्षण शामिल है। इत विषयों का संबंध सौर संग्राहकों के लिए निलेक्टिकोटिंग, सौर तापीय विद्युत जनिव के प्रायोगिक माडल ग्रीर स्टर्निग साईकत के माधार पर एक प्रयोगिक सौर बिजली घर वे निर्माण से है।

Implementation of Bonded Labour system abolition act of 1976

. 449. SHRI SANTOSH KUMAR SAHU: Will the Minister of LABOUR be pleased to state what special steps have been taken by Government to ensure that the Bonded Labour System Abolition Act of 1976 is properly implemented in all the States?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI DHARMAVIR): The Labour Minister has requested the State Chief Ministers to order thorough surveys with a view to chsure total abolition of the system without delay.

The urgency of the task has been repeatedly stressed on State Governments at meetings of State Labour Ministers as well as State Labour Secretaries.

A Central Standing Committee on Bonded, Migrant and Casual Labour, has also been set up to monitor progress in this regard.

450. [Transferred to the 2nd March, 1982.]

Computers in Devnagri

451. SHRI SHIVA CHANDRA
JHA: Will the PRIME MINISTE
be pleased to state:

- (a) whether it is a fact that Government are considering a plan to make computers in Devnagri;
- (b) if so, what are the details thereof; and
- (c) if answer to part (a) above be in negative, what are the reasons therefor?

THE DEPUTY MINISTER IN THE DEPARTMENT OF ELECTRONICS (SHRI M. S. SANJEEVI RAO): (a) and (b) To facilitate use of the scripts of our languages, especially Devnagri, in computers, the Department of Electronics (DOE) organised a symposium on Linguistic Implications of Computer based Information Systems' in November, 1978 in New Delhi. Based on the outcome of the symposium and further analysis, 10

87

(c) Does not arise in view of reply to (a) and (b) above.

design standards in this area.

Electronics to effectively coordinate activities, and to propose various

Norms laid down by 15th Indian Labour Conference regarding need based minimum wages

452. SHRI ARABINDA GHOSH: Will the Minister of LABOUR be pleased to state what steps Government have taken for need-based minimum wages on the basis of norms laid down by the 15th Indian Labour Conference?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR DHARMAVIR); The criteria fixation of minimum wages is one of the elements on which a decision would have to be taken while formulating the National Wage Policy It has been decided to finalise a statement on National Wage Policy consultation with the representatives of employers and workers at the Indian Labour Conference proposed to be convened during the course of this year.

Regulation of recruitment for jobs abroad

453. SHRIMATI HAMIDA HABIB-ULLAH:

SHRIMATI RODA MISTRY:

Will the Minister of LABOUR be pleased to state:

(a) whether Union Government proposes to introduce a suitable Scracing system to regulate the acti-

vities of agents recruiting Indian workers for jobs abroad; and

to Questions

(b) if so, what are the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHR) DHARMAVIR); (a) Yes, Sir.

(b) The proposed Emigration Bill will inter-alia provide for a licensing system to regulate the activities of agents recruiting Indian workers for 1.5 .. - - jobs abroad.

Identification of bonded labour

454. SHRIMATI MONIKA DAS: Will the Minister of LABOUR be pleased to state:

(a) whether it is a fact that Government have recently issued directions to the State Governments to speed up the process of identification of bonded labour in their respective States; and . . .

(b) if so, what are the details of the directions issued and what is the reaction of the State Governments thereto?

. 1997 207 700 100 362 363 4

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHIRI DHARMAVIR); (a) Yes, Sir.

(b) The State Governments have been requested to undertake urgent and effective steps including undertaking of intensive local surveys in susceptible areas and to secure the early eradication of bonded labour wherever found existing. A Statewise statement showing the number of identified and freed bonded labour upto 31-12-81, as reported by the State Governments, is attached,